

F.No. J-11017/16/2016-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
dated 11th May, 2016

ORDER

The President is pleased to engage Shri B. K. Ashok, Advocate as Senior Panel Counsel Group-I for conducting Central Government litigation before Bombay High Court as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Name	Address & Mobile Number	Enrolment No.
Bombay High Court Senior Panel Counsel Group-I		
B. K. Ashok	703-A-Citiscap, Near Kohinoor, Inter Continent, Andheri Kurla Road, Andheri (E), Mumbai-59 Mob: 022-26845221	MH-433/1985

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 23(2)/2001-Judl. dated 14.05.2001 read with OM No. 23(2)/2011-Judl. dated 01.09.2011 & OM No. 26(1)/2014/Judl. dated 01.10.2015.

3. Hindi version of this order will follow.

(Handwritten Signature)
12.5.16

(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

Copy for information to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Anil Chandrabali Singh, Addl. Solicitor General of India, IIInd floor, Building No. 35, Ambalal Doshi Marg, Opp. Hamam House, Fort Mumbai-400023.
3. The Registrar, Bombay High Court, Mumbai.
4. The Incharge, Branch Secretariat Mumbai.
5. Shri B. K. Ashok, Sr. Panel Counsel Group -I, 703-A-Citiscap, Near Kohinoor, Inter Continent, Andheri Kurla Road, Andheri (E), Mumbai-59.
6. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
9. Guard File/Judicial Section with 5 spare copies.
10. Cash (LA) Section with regard to retainerhip fee to CGSC.

(Handwritten Signature)
(D. Srinivas)

Section Officer (Judicial Section)